

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 153
CP No.126/Chd/Pb/2019

IN THE MATTER OF:
Amit Malik & Anr.

...

Petitioners

Versus

HIM Agri Fresh Private Limited & Ors. ...

Respondents

Under Section: 241-242 CA, 2013
Rule: 11 of NCLT

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 22.03.2024.

Sd/-
Court Officer